

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

BUDGAM

ORDER

In compliance to the directions passed by Hon'ble High Court dt 17.04.2020 vide No 1579/GS , Mr Javaid Mohammad Hubbi Advocate having Watts App enabled mobile no 9419006568 with email Id jmhubi@gmail.com is hereby nominated as Amicus Curie in cases where the litigants are not in a position to approach the court through Video Conference. This arrangement shall remain in place till the time lock down continues. Mr. Iqbal System Officer shall notify the arrangement on the District Court Website.

Sd/-

Principal District &
Sessions Judge Budgam

Dated 17.04.2020

